NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 34(ND)/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR PRESIDENT

> SH. SANTANU KUMAR MOHAPATRA MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2016

NAME OF THE COMPANY: Sh. Hari Prakash Poddar Vs.

M/s. Shree Shree Radha Swamy Plastics Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

A jay shaima Advocates AERO Industries. P. L.

Poonam law Advocate For responder 1002 13 8 lm

Brivich Moname Advocate for Petitioners Annual Advocate For Petitioners

Order

At the request of Ld. Counsel for the Petitioner, list the matter on 14.07.2016 at 2 p.m.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)